

MORARJI DESAI) : (a) to (c). The relationship between the Ministries and the Public Enterprises has been evolved in such a way that in the different aspects of internal administration including revenue expenditure, full powers are vested in the enterprises according to the requirements in each case. The enterprises have also been given adequate powers to incur capital expenditure for implementation of approved projects. In general, control, supervision and direction exercised by the Ministries is restricted to matters of common policy, appointments to top executive and financial posts and capital expenditure in excess of specified limits in respect of schemes not specifically approved by Government.

NAGARJUNASAGAR DAM WATER DISPUTE

876. SHRI RABI RAY :
SHRI SRADHAKAR SUPAKAR :
SHRIMATI TARA SAPRE :
SHRIMATI SUSHILA ROHATGI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Prime Minister has convened a Conference of Chief Ministers of Andhra Pradesh, Maharashtra and Karnataka to discuss the problem of distribution of water of Nagarjunasagar Dam among these States; and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). The Prime Minister had meetings with the Chief Ministers of Andhra Pradesh, Mysore and Maharashtra on the 17th August, 1967 and again on 6th October, 1967. Various aspects of the Krishna-Godavari dispute were discussed. Further discussions are expected to be held soon.

FOREIGN OIL COMPANIES

877. SHRI RABI RAY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the number of foreign oil companies in India at present;

(b) their names and also their total investment; and

(c) how much money is being taken out of the country by these companies with form of profits annually ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) to (c). The required information for 1965 is shown in the statement in respect of the oil companies processing and marketing bulk refined products laid on the Table of the House. [Placed in Library. See LT—1607/67]. Complete data for 1966 are not yet available.

IMPLEMENTATION OF RECOMMENDATIONS OF THE BHORE COMMITTEE

878. SHRI RABI RAY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the methods which Government propose to adopt so as to implement the Bhore Committee's recommendations in view of the worst situation in the sphere of both hospitalisation and medicine in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : Most of the Health programmes are based on the recommendations of the Bhore Committee and the subsequent Mudaliar Committee.

During the three plan periods, the number of hospitals and dispensaries had increased from 8,600 in 1950-51 to 14,600 in 1965-66. Similarly, the number of beds has increased from 1,13,000 to 2,40,000. Further progress will depend on the availability of funds.

Many of the drugs and medicines are now manufactured in the country.

AMPICILLIN FACTORY IN INDIA

879. SHRI RABI RAY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the reasons why an Ampicillin Factory has not been set up in India so far;

(b) whether in view of the good impact of this medicine on human body, Government propose to establish such a factory in India; and

(c) if so, details thereof ?